

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 117 of 2011, IA No.192 of 2011  
IA No.193 of 2011, IA No.298 of 2011  
IA No.54 of 2012 & IA No.62 of 2012**

**Dated : 12<sup>th</sup> April, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Konaseema Gas Power Ltd. .... Appellant(s)**

**Versus**

**A.P.E.R.C. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Sibal  
Mr. Jafar Alam  
Mr. Siddharth Silwal  
Mr. Amardeep Jaiswal  
Ms. Nimmi Dhami  
Mr. Sanjay Bhatt for intervener  
Mr. Shehroz Akhlaq for intervener  
Ms. Priya Pathania for intervener**

**Counsel for the Respondent (s): Mr. Jayant Bhushan, Sr. Adv.  
Ms. Surbhi Sharma  
Mr. Pallav Mongia  
Mr. Shiva Rao for R-3 to 7  
Mr. K.V. Mohan  
Mr. K.V. Balakrishnan**

**Appeal No. 100 of 2010  
IA No.53 of 2012**

**Konaseema Gas Power Ltd. .... Appellant(s)**

**Versus**

**A.P.E.R.C. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Sibal  
Mr. Jafar Alam  
Mr. Siddharth Silwal  
Mr. Amardeep Jaiswal  
Ms. Nimmi Dhami**

**Counsel for the Respondent (s):** **Mr. Jayant Bhushan, Sr. Adv.**  
**Ms. Surbhi Sharma**  
**Mr. Pallav Mongia**  
**Mr. Shiva Rao for R-3 to 7**  
**Mr. K.V. Mohan**  
**Mr. K.V. Balakrishnan**

**ORDER**

Heard the Learned Counsel for the parties.

Post the matter for further hearing on **20.04.2012 at 2.30**

**p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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